

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2998  
ANSWERED ON:05.09.2007  
NOISE POLLUTION  
Ramadass Prof. M;Sharma Shri Madan Lal

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether the Central Pollution Control Board (CPCB), in its study, has suggested that noise pollution test be made mandatory for all vehicles in major cities of the country including Delhi; and

(b) if so, the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) The Central Pollution Control Board has conducted a study, during August-September 2006, for assessment of noise levels in Delhi at 12 locations comprising of residential, commercial and industrial areas in the city. The study observed that vehicular noise is having a sizeable share in noise generation in all areas and one of the suggestions made is regarding noise tests for vehicles in major cities.

For reducing noise levels from vehicles, noise limits as applicable at manufacturing stage have been notified under the Environment (Protection) Rules, 1986 for two and three wheelers, passenger cars and commercial vehicles.